

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 366 OF 2017 &**  
**IA NO. 933 OF 2017**

**Dated: 2<sup>nd</sup> November, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Maharashtra State Electricity Distribution Co. Ltd** .... **Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Sai Kumar  
Ms. Shruti Awasthi

Counsel for the Respondent(s) : Mr. Pradeep Dahiya  
Ms. Rhea Luthra for R-2

**ORDER**

List the matter for hearing on **12.11.2018**, to enable the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents to file their written submissions, if any.

**(S.D. Dubey)**  
**Technical Member**

*Pr/pk*

**(Justice N. K. Patil)**  
**Judicial Member**